

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Fast Track Consultants
Vs
AKR Home Depot Pvt Ltd

MAIN PETITION NUMBER : IBA/1469/2018

(IA/MA) APPLICATION NUMBERS

IA/943(CHE)/2024

ORDER

Present: Mr. N.Kumar, Liquidator in person.

This application has been filed to take on record the progress of the liquidation process till 31.03.2024.

A perusal reveals that liquidation commenced in the present case on 19.08.2019. Already about 4 years elapsed.

The Liquidator is directed to expedite the process and complete the process within the extended timeline. It is made clear that no further extension shall be given.

IA/943(CHE)/2024 is accordingly **disposed of**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**